

IN THE NATIONAL COMPANY LAW TRIBUNAL; NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 304
CP-222/ND/2022
New IA- 162/2024

IN THE MATTER OF:
H & B Stores Limited

... **Applicant/Petitioner**

Under Section: 66 of Companies Act

Order delivered on 21.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the RD : Adv. Jyoti Khurana

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

No time left. List on 22.05.2024.

Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)